

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3336

ANSWERED ON:12.12.2014

MEDICAL RESEARCH

Angadi Shri Suresh Chanabasappa;Patil Shri A.T. (Nana)

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government propose to promote medical research and set up new medical research centres in the country, and if so, the details thereof, State/UT-wise;
- (b) the details of the foreign pharmaceutical companies given permission by the Government for carrying out medical research indicating the investments made by them during each of the last three years and the current year;
- (c) whether the Government has received any complaint against certain foreign pharmaceutical companies regarding irregularities and violation of the mutually accepted terms and conditions; and
- (d) if so, the details thereof along with the action taken/ proposed to be taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK)

(a): The Indian Council of Medical Research (ICMR) with a network of 32 institutes works in the field of Medical Research in communicable and non-communicable diseases throughout the country. The Department of Health Research has also launched five schemes to promote health research in the country, namely:-

(1) Establishment of Multidisciplinary Research Units (MRUs) in Govt. Medical Colleges/Institutions.

(2) Establishment of Model rural Health Research Units (MRHRU) in the States.

(3) Establishment of Network of Research Laboratories for Managing Epidemics and Natural Calamities.

(4) Scheme on Human Resource Development for Health Research.

(5) "Grant-in-aid Scheme for Inter-Sectoral Convergence & Coordination for Promotion and Guidance on Health Research.

States/UT wise-details of research units sanctioned under Schemes at S.No. (1), (2) & (3) are given in Annexure-I, II & III respectively.

(b): As per available information, the Department of Health Research does not grant permission for carrying out medical research by foreign pharmaceutical companies.

(c) & (d): Not applicable in view of (b) above.